Annexure – 5

Name of the corporate debtor: Wiz Logtec India Private Limited; Date of commencement of CIRP: 17-04-2026; List of creditors as on: 24-10-2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	GST Department (Deputy Commissioner of State Tax, Mumbai)	State Government	30/04/2026 (revised 19/08/2026)	34,16,62,405	14,88,60,855	Claims arise through Demand Notice for the FY 2018-19, 2020-21, 2021-22, 2022-23, 2023-24, 2024-25.	Nil	No	13.34%	15,77,18,998	Nil	3,50,82,552	Nil	Contingent: FY 2022-23 & 2023-24 (proceedings pending on ICD; DRC-07 orders passed after ICD). Not admitted: interest beyond ICD, FY 2024-25 and fresh DRC-01 for FY 2023-24.
2	EPF	State Government	30/09/2026	1,04,46,568	78,80,802	Dues under EPF & MP	Nil	No	0.71%	16,23,902	Nil	9,41,864	Nil	Admitted: Sec. 7A dues (order dt.

Sl. No	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual	Amount of claim rejected	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
						Act, 1952								21.09.2026). Contingent: Sec. 14B/7Q damages & interest not finalised. Not admitted: damages & interest beyond ICD. Belated claim; subject to condonation by NCLT.
3	ESI	State Government	09/09/2026	61,653	994	Dues under ESI Act, 1948	Nil	No	0.00%	43,459	Nil	17,200	Nil	Admitted: Sec. 39(5) interest. Contingent: ad hoc contribution u/s 45A not determined. Not admitted: proposed damages & time-barred demand for 2010-11. Belated claim; subject to condonation by NCLT.
Total				**35,21,70,626**	**15,67,42,651**	**0**	**0**	**0**	**0**	**15,93,86,359**	**0**	**3,60,41,616**	**0**	